

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, the 24th March, 2021

NO. LJ (B) 3/2021/11 - In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya hereby appoints the following Officers as Executive Magistrates for conduct of Garo Hills Autonomous District Council, Elections 2021.

SL. NO.	Names of Officers and Designation	Area of Jurisdiction of the Executive Magistrates	To be placed with District/Sub-Division
1.	Smti W.R.G.Momin, MCS, Block Development Officer, Betasing C & RD Block, Betasing	South West Garo Hills District, Ampati.	Deputy Commissioner, South West Garo Hills.
2.	Shri D.D.Sangma, MCS, Block Development Officer, Zikzak C & RD Block, Zikzak	-do-	-do-
3.	Shri Rajiv R.Marak, Executive Engineer, Water Resources Ampati	-do-	-do-
4.	Shri Sanyang A.Sangma, HDO, Ampati	-do-	-do-
5.	Shri Saljong A Sangma, BADO, Ampati	-do-	-do-
6.	Smti S.P.Marak, BADO, Kalaichar	-do-	-do-
7.	Shri Feddy Ochie N. Sangma, AE PWD (RD) Garobadha	-do-	-do-
8.	Shri Tasek R.Marak, IPO DCIC, Ampati	-do-	-do-
9.	Shri S.G.Momin, District Statistical Officer, Ampati	-do-	-do-
10.	Shri George W.Momin, Superintendent of Fishery, Ampati	-do-	-do-
11.	Smti Salne A Sangma, ADO, Ampati	-do-	-do-
12.	Smti Zanera R.Marak, CDPO, Betasing	-do-	-do-
13.	Dr. Tusengbirth Marak, AH & Vety Officer, Ampati	-do-	-do-
14.	Dr. Nokman A. Sangma, AH & Vety Officer, Betasing	-do-	-do-
15.	Shri Tony Paul G.Momin, SDO (TC) PHE Ampati	-do-	-do-
16.	Shri Divya Jyoti Hajong, Labour Inspector, Zikzak	-do-	-do-
17.	Smti Linda J Sangma, DSWO, Ampati	-do-	-do-
18.	Shri Manju Hajong, IPO DCIC, Ampati	-do-	-do-
19.	Shri D.F.R.Marak, IPO DCIC, Ampati	-do-	-do-

20.	Smti Trida B.Sangma, Tourist Officer, Ampati	-do-	-do-
21.	Shri Grikjang G. Momin, Inspector of Metrology, Ampati	-do-	-do-
22.	Smti Annie Winda M.Sangma, SDAO (Agri Department) Ampati.	-do-	-do-
RESERVE OFFICERS			
23.	Shri Saljagring Marak, District Sports Officer, Ampati.	-do-	-do-
24.	.Dr. Arphilla M.Momin, DAO, AH & Vety Officer, Ampati	-do-	-do-
25.	Dr. Violin A Sangma, AH & Vety Officer, Ampati	-do-	-do-
26.	Smti Torali K.Marak, CDPO, Zikzak	-do-	-do-
27.	Shri P.K.Medhi, DHO, Ampati	-do-	-do-


sd-
(M.M. Sangma),
Joint Secretary to the Govt. of Meghalaya,
Law (B) Department.

MEMO.NO. LJ (B) 3/2021/11-A,

Dated Shillong, the 24th March, 2021

Copy to:-

1. Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-Ordinary Gazette of the Govt. of Meghalaya.
2. The Chief Electoral Officer, Meghalaya.
3. The Deputy Commissioner (Election), South West Garo Hills District, Ampati with reference to letter No.SWGHA.EL-1/GHADDC/2020/2222, dt. 19th March, 2021.
4. District Council Affairs Department.
5. Personnel A.R (A) Department.
6. Election Department.
7. Data Entry Operator, Law (A) Deptt. for uploading in the Meghalaya web site.
8. Director of Information and Public Relation, Meghalaya, Shillong

By Order etc.,

Joint Secretary to the Govt. of Meghalaya
Law (B) Department.
